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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.No. 722/97

Date of Order : 27.3.98

BETWEEN :

Mohd. Hajee

.. Applicant.

AND

1. Asst. Superintendent of Post Offices,
Hyderabad West Sub-Division,
Hyderabad.

2. Sr. Supdt. of Post Offices,
Hyderabad City Division, Hyderabad. .. Respondents.

Counsel for the Applicant

.. Mr. S. Ramakrishna Rao

Counsel for the Respondents

.. Mr. V. Rajeswara Rao

CORAM:

HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B. S. JAI PARAMESHWAR : MEMBER (JUDL.)

O R D E R

X As per Hon'ble Shri R. Rangarajan, Member (Admn.) I

Mr. S. Ramakrishna Rao, learned counsel for the applicant and Mr. V. Rajeswara Rao, learned standing counsel for the respondents.

2. The respondents approached the local Employment Exchange, Hyderabad on 1.10.96 for sponsoring candidates for the post of EDMC, Murad Nagar, Hyderabad. But the Employment Exchange has

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not sponsored within the stipulated time. Hence an open notification dated 2.12.96 (A-1) was issued. After the issue of the open notification the Employment Exchange asked for certain remarks in regard to the sponsoring candidates as per their indent placed on them on 1.10.96. Subsequent to that the Employment Exchange send certain names for consideration. Even though the list of names were sponsored by the Employment Exchange late it is stated that the respondents are going to consider these names which are now sponsored belatedly by the Hyderabad Employment Exchange cancelling the open notification issued on 2.12.96. The applicant submits that once the Employment Exchange failed to sponsor candidates in response to the indent placed on them on 1.10.96 and open notification had been issued due to the failure of the Employment Exchange to sponsor the candidates in time even if the ^{EE} sponsoring the candidates on the basis of certain clarification given by the respondents these candidates should not be considered and only those candidates who responded to the notification dated 2.12.96 should be considered for filling up the post of EDMC, Murad Nagar, Hyderabad.

3. This OA is filed to consider the case of the applicants who have responded to the notification dated 2.12.96.

4. This OA is similar to the earlier OA.1466/97. Hence we follow the direction given in that OA and direct as follows:-

The post of EDMC, Meradnagar, Hyderabad should be filled considering the applications received in response to the open notification dated 2.12.96 in accordance with the rules.

5. The OA is disposed of. No costs.

R.S. JAI PARAMESHWAR)
Member (Jud.)

27.3.98

Dated : 27th March, 1998

(Dictated in Open Court)

(R.RANGARAJAN)
Member (Adm.)

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DA. 722/97

Copy to:-

1. Asst. Superintendent of Post Offices, Hyderabad West Sub-Division, Hyderabad.
2. Sr. Supdt. of Post Offices, Hyd City Division, Hyderabad.
3. One copy to Mr. S.Ramakrishna Rao, Advocate, CAT., Hyd.
4. One copy to Mr. V.Rajeswara Rao, Addl.CGSC., CAT., Hyd.
5. One copy to D.R.(A), CAT., Hyd.
6. One duplicate.

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15/4/98

II COURT

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B. S. JAI PARAMESHWAR :
M (J)

DATED: 27/4/98

~~ORDER/JUDGMENT~~

M.A/R.A/C.P.NO.

in

D.A. NO. 722/97

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

DISMISSED FOR DEFAULT

ORDERED/REJECTED

NO ORDER AS TO COSTS

YLR

